	(F	iling under clause (c	a) of sub-regulatior	a (2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	325036550	1	307405377	35.99		17631174	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	468355682	2	468353252	54.83	0	2430	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	78458242	3	78457742	9.18	0	500	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	784208	<u>Annexure 9</u>
Total		7	871850474	6	854216371	100.00	0	17634104	784208	